J-18

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

FAO NO. 5448 OF 2013

Mohammad Shamshad Petitioner.....
v/s
Jamaludin & Ors Respondent.....

Respondent No. 2

Tashim s/o Mohammad Yamin, r/o VPO Chilkana District Saharanpur. (Owner of offending truck no. HR-38-7187)

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **22.01.2020(A)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 16th Nov., 2019.

16/11/19

Superintendent (Judl.),
For Registrar (Judicial)

16/11/19